NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1268/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES:

Jai Ambe Enterprise

V/s.

S. N. Plumbing Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION

SANJAY KUMAR RUIA

ORDER

C.P. No.1268/I&BC/NCLT/MB/MAH/2017

- 1. The IRP is present.
- The CIRP Report and the Progress Report dated 16.11.2017 is placed on record. 2.
- 3. Matter discussed. For next Report and to inform the further progress, matter is adjourned to 15.01.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

21.12.2017

Sd/-

M.K. SHRAWAT

Member (Judicial)